

**SHRI HARI VISHNU KAMATH:** Against Defence Services—Army, there is a big Demand for Grants totalling Rs. 5 crores. These are Demands for excess grants only. The sanctioned grants were there earlier. These are excess grants demands only. You should not forget that there was a lot of hanky-panky going on in that year. I want a clarification on this point as to why it was incurred.

Another one relates to the expenditure of the Ministry of Finance, Rs. 17 crores. It is not a very small sum. It is an excess grant demand, not a supplementary grant. So, Rs. 17 crores in respect of the Ministry of Finance, Rs. 5 crores in respect of Defence Services—Army, and also for Capital Outlay on Posts and Telegraphs Rs. 16 crores. These three items are big items; the excess amounts involved are large.

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL):** So far as expenditure under Defence is concerned, with regard to Army, there was larger expenditure on pay and allowances, transportation and works, etc., than anticipated, i.e., Rs. 4.95 crores. The second item under this is 'Pensions and commutations thereof', Rs. 1.71 crores. The total comes to Rs. 6.66 crores. More details are given in the Explanatory Memorandum which has been circulated.

Regarding Finance, it is with regard to the loss by exchange on account of adjustment for the years prior to 1976-77. As there were larger receipts on gain by exchange in those years, the excess was notional. That is, Rs. 17.52 crores.

Similarly, with regard to P. & T., they are larger procurement of general stores, including adjustment of debits of previous years and more receipts of manufactured articles from Telecom factories, Rs. 16.20 crores.

**MR. CHAIRMAN:** Now, the question is:

"That the respective excess sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1977, in respect of the following demands entered in the second column thereof—

Demands Nos. 11, 19, 21, 24, 29, 39, 40, 54, 57, 66 and 80."

The motion was adopted.

17.26 hrs.

#### SUPPLEMENTARY DEMANDS\* FOR GRANTS (GENERAL), 1978-79

**MR. CHAIRMAN:** Now we take up item 14—Supplementary Demands for Grants (General), 1978-79.

Motion moved:

"That the respective Supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March, 1979 in respect of the following demands entered in the second column thereof—

Demands Nos. 4, 6, 7, 11, 12, 18, 19, 22, 23, 26 to 32, 40 to 44, 47, 49, 52, 54, 55, 58, 59, 61 to 64, 66, 71, 76 to 81, 83, 90 and 92."

\*Moved with the recommendation of the President.

Supplementary Demands for Grants (General) for 1978-79 submitted to the vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant submitted to the vote of the House	
		Revenue Ra.	Capital Rs.
<b>MINISTRY OF AGRICULTURE AND IRRIGATION</b>			
4	Animal Husbandry and Dairy Development . . . . .	2,000	10,45,08,000
6	Department of Food . . . . .	112,44,05,000	1,000
7	Department of Rural Development . . . . .	33,37,52,000	..
<b>MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION</b>			
11	Ministry of Commerce, Civil Supplies and Cooperation . . . . .	4,52,000	..
12	Foreign Trade and Export Production . . . . .	23,68,80,000	2,000
<b>MINISTRY OF COMMUNICATIONS</b>			
18	Capital Outlay on Posts and Telegraphs . . . . .	..	3,000
<b>MINISTRY OF DEFENCE</b>			
19	Ministry of Defence . . . . .	4,44,00,000	..
22	Defence Services—Air Force . . . . .	59,66,10,000	..
23	Defence Services—Pensions . . . . .	8,01,25,000	..
<b>MINISTRY OF EDUCATION AND SOCIAL WELFARE</b>			
26	Education . . . . .	1,000	..
27	Department of Social Welfare . . . . .	14,00,00,000	..
<b>MINISTRY OF ENERGY</b>			
28	Ministry of Energy . . . . .	8,80,000	..
29	Power Development . . . . .	..	16,24,00,000
30	Coal and Lignite . . . . .	..	11,31,00,000
<b>MINISTRY OF EXTERNAL AFFAIRS</b>			
31	Ministry of External Affairs . . . . .	7,96,85,000	..
<b>MINISTRY OF FINANCE</b>			
32	Ministry of Finance . . . . .	80,99,000	..
40	Opium and Alkaloid Factories . . . . .	8,83,76,000	..
41	Transfers to State and Union Territory Governments . . . . .	35,94,73,000	..
42	Other Expenditure of the Ministry of Finance . . . . .	8,68,01,000	19,18,01,00
43	Loans to Government Servants etc. . . . .	..	53,51,00,000

No. of Demand	Name of the Demand	Amount of Demand for Grant to be submitted to the vote of the House	
		Revenue Rs.	Capital Rs.
<b>MINISTRY OF HEALTH AND FAMILY WELFARE</b>			
44	Ministry of Health and Family Welfare . . . . .	6,59,000	..
<b>MINISTRY OF HOME AFFAIRS</b>			
47	Ministry of Home Affairs . . . . .	22,73,000	..
49	Department of Personnel and Administrative Reforms . . . . .	18,33,000	..
52	Other Expenditure of the Ministry of Home Affairs . . . . .	..	3,77,92,000
54	Chandigarh . . . . .	22,27,000	..
55	Andaman and Nicobar Islands . . . . .	23,70,000	..
<b>MINISTRY OF INDUSTRY</b>			
58	Ministry of Industry . . . . .	8,48,000	..
59	Industries . . . . .	..	5,00,01,000
61	Textiles, Handloom and Handicrafts . . . . .	..	29,30,74,000
<b>MINISTRY OF INFORMATION AND BROADCASTING</b>			
62	Ministry of Information and Broadcasting . . . . .	4,81,000	..
63	Information and Publicity . . . . .	..	1,000
64	Broadcasting . . . . .	..	2,000
<b>MINISTRY OF LABOUR</b>			
66	Labour and Employment . . . . .	2,000	..
<b>MINISTRY OF PETROLEUM CHEMICALS AND FERTILIZERS</b>			
71	Chemicals and Fertilizers Industries . . . . .	..	1,000
<b>MINISTRY OF SHIPPING AND TRANSPORT</b>			
76	Roads . . . . .	12,41,87,000	2,73,78,000
77	Ports, Lighthouses and Shipping . . . . .	2,76,10,000	32,16,73,000
78	Road and Inland Water Transport . . . . .	..	4,39,36,000
<b>MINISTRY OF STEEL AND MINES</b>			
79	Department of Steel . . . . .	10,98,31,000	1,000
80	Department of Mines . . . . .	1,00,000	..
81	Mines and Minerals . . . . .	..	10,51,00,000

No. of Demand	Name of the Demand	Amount of Demand for Grant to be submitted to the vote of the House	
		Revenue Rs.	Capital Rs.
<b>MINISTRY OF TOURISM AND CIVIL AVIATION</b>			
88	Tourism . . . . .	..	1,83,14,000
<b>MINISTRY OF WORKS AND HOUSING</b>			
90	Public Works . . . . .	8,77,46,000	5,000
92	Housing and Urban Development . . . . .	1,15,89,000	1,000

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): With your permission, I want to clarify only this much, that the Gross Supplementary Demands for Grants are for Rs. 2032.24 crores. Out of this a notional amount of Rs. 1060 crores has to be deducted by way of Treasury Bills. That means a gross expenditure under the Supplementary Demands comes to Rs. 972.24 crores. Out of this we have to deduct the related receipts and recoveries which come to Rs. 129 crores. That is, though I am seeking through this appropriation a sum of Rs. 2032 crores, the net additional expenditure will be Rs. 843.24 crores. After these adjustments, the expenditure on revenue account comes to Rs. 431.22 crores and on capital account, it comes to Rs. 403.16 crores and an amount of Rs. 137.86 crores goes to debt repayments. That is how the gross additional expenditure comes to Rs. 972.24 crores. Similarly, if you go item by item, States and Union Territories account for Rs. 321.16 crores, public sector units—Rs. 278.75 crores, external debt repayments—Rs. 157.12 crores and other items of expenditure—Rs. 215.21 crores. This makes a total of Rs. 972.24 crores. Out of this if you deduct the related receipts and recoveries of Rs. 129 crores, the net additional expenditure is only Rs. 843.24 crores. This is sufficient, I suppose and, without much discussion these may be passed.

MR. CHAIRMAN The question is:

"That the respective Supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March, 1979 in respect of the following demands entered in the second column thereof—

Demands Nos 4, 6, 7, 11, 12, 18, 19, 22, 23, 28 to 32, 42 to 44, 47, 49, 52, 54, 55, 58, 59, 61 to 64, 66, 71, 76 to 81, 88, 90 and 92."

The motion was adopted.

17.28 hrs.

#### APPROPRIATION BILL,\* 1979

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL). I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1977, in excess of the amounts granted for those services and for that year.

\*Published in Gazette of India Extraordinary, Part II, section 2 dated 19-3-79.